

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.620
IB-153(ND)/2020
Liq/10/2024

IN THE MATTER OF:

M/s. VS and B Domestic Container Solutions Pvt. Ltd. ...PETITIONER

Vs

M/s. Maple Logistics Pvt. Ltd. ...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 01.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Mr. Siddharth Tandon, Adv. Proxy
counsel

ORDER

Proxy Counsel for the Liquidator is present and sought further time to file an appropriate document in the matter. In view of this, list the matter along with Liq/10/2024 on **04.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)